

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.02.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 607 of 2020	Ashok Kumar Vs. K T C Foods Pvt. Ltd. & Ors.  <b>With</b>	Rakesh Kumar	Vijay Singh-R1 & R2 Ritoban Sarkar-R3
2.	Comp. App. (AT) (Ins) No. 650 of 2020	Shiv Shakti Inter Globe Exports (P) Ltd. Vs. K.T.C. Foods (P) Ltd. & Anr.	Manoj K. Singh	Anuj Singh-R1 & R2
3.	Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Praveen Mahajan	Anshuj Dhingra-R1 Vinod Chaurasia-IRP
4.	Comp. App. (AT) No. 218 of 2020	Sudeshgupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs. Registrar of Companies & Anr.	Iswar Mohapatra	Ajit Sharma-R2
5.	Competition App. (AT) No. 20 of 2020	Lifestyle Equites CV & Ors. Vs. Competition Commission of India & Ors.	Sangeeta Goel	Shama Nargis

### For Hearing

6.	Comp. App. (AT) (Ins) No. 707 of 2020  <b>Part Heard</b>	Solenis Chemicals (India) Pvt. Ltd. Vs. Arjun Pulp and Paper India Pvt. Ltd.	Kamal Ahuja	Rohan Rajasekaran Abhilasha Shrawat
7.	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt. Ltd. Vs. Wadhwa Glass Processors Pvt. Ltd.	Vikash Jain	Vineet Arora Debopriyo Moulik

<b>8.</b>	Comp. App (AT) (Ins) No. 1516 of 2019	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt. Ltd.	Prerita Aggarwal	
<b>9.</b>	I.A. No. 11 of 2021 in Comp. App. (AT) (Ins) No. 599 of 2020	Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt. Ltd. & Ors.	Aditya Diwan	Geeta Lundwani-R1 Pankaj Tipathi Janak Shah-R2 Vidhi Sharda
<b>10.</b>	Comp. App. (AT) (Ins) No. 820 of 2020	Dhan Prakash Gupta Vs. Daehsan Trading India Pvt. Ltd.	Ekta Choudhary	Anant A. Pavgi Yajura RV
<b>11.</b>	Comp. App. (AT) No. 102 of 2019	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors.  <b>With</b>	Sameer Parekh	Yogesh Jagia-R1-10
<b>12.</b>	Comp. App. (AT) No. 137 of 2019	M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors.	Yogesh k. Jagia	Sumit Goel- R1,R32,R33 & R34 Sidhartha Barua- R5,R6

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By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar